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NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 271/252/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE COMPANY: Heuristic Communications Pvt. Ltd.

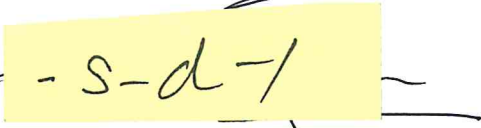
SECTION OF THE COMPANIES ACT: 252

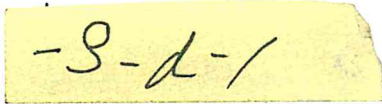
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	None		
	For the Respondent:	None		

ORDER

Present none.

Notice to the Petitioner through counsel returnable on 22nd January, 2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)